6396.

श्री प्रतुत्र चंद्र मित्र (बिहार) : उन्होंने इस बात का विरोध किया और इमीलिये वहां से बाक ग्राउट किया ।

Papers laid

श्री राजनारायण : मेरा निवेदन है कि ग्राज जो देश में खुग्राठत की भावना है उसकी एक प्रकार से जगदगृह शंकराचार्य और कांग्रेस में जो दिक्यानसी लोग हैं वे खद उसको बहाबा दे रहे हैं। माननीया, इसी लिये ग्राप देखती हैं कि हरिजनों की बस्तियां जलाई जाती हैं ग्रीर उनके घर लट लिये जाते

THE DEPUTY CHAIRMAN: Your five minutes are over now.

श्री राजनारायण: ठीक है. मैं बैठ रहा हं। में इतना ही कहना चाहता हं कि थी कर्ण सिंह का इस्तीफा होना चाहिये क्योंकि वे ऐसे सम्बंधन में गये जिसमें संविधान के बिरुट भावनाएं व्यवत हुई ।

RESULT OF ELECTION TO THE POST-GRADUATE INSTITUTE OF MEDICAI, EDUCATION AND RE-SEARCH, CHANDIGARH

THE DEPUTY CHAIRMAN: Dr. Salig Ram, being the only candidate nominated for election to the Post-Graduate Institute of Education Research, Medical and Chandigarh, is declared duly elected to he a member of the said Institute.

STATEMENT BY MINISTER RE INVESTMENTS OF LIC IN PRIVATE SECTOR

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MINISTRY OF FINANCE JAGANNATH PAHADIA): Madam. I beg to lay on the Table a statement relating to the investments of the Life Insurance Corporation in the private sector. [Placed in Library, See No. L.T.—761/69].

366 RS-3.

PAPERS LAID ON THE TABLB

APPROPRIATION ACCOUNTS (1967-58) AND AUDIT REPORT (1969) OF DEFENC SERVICES

THE DEPUTY MINISTER IN THS MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA); Madarn, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers: —

- (i) Appropriation Accounts of the Defence Services for the year 1967-68 and Commercial Appendix thereto
- (ii) Audit Report (Defence Services), 1969. [Placed in Library. See No. L.T>-i 548/69 for (i) and (Ii)J.

I ANNUAL REPORTS (1967-68) OF BOKARO STEEL LIMITED AND HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND-RELATED PAPERS

THE MINISTER OF STEEL AND HEAVY (SHRI **ENGINEERING** C. M. POONACHA). Madam, I beg to lay on the Table, under sub-section j (1) of section 619A of the Companies-' Act, 1956, a copy each of the follow-! ing papers: -

(i) Annual Report and Accounts-of the Bokaro Steel Limited for the year 1967-68, together with the Auditors' Report on the Accounts, (ii) Review by Government on the working of the Company, (iii) Annual Report and Accounts of the Hindustan Steel Works Construction Limited for the year 1967-68, together with the Auditors' Report on Accounts, (iv) Review by Government on working of the Company. I [Placed irv Library. See No. L.T.—! 574/69 for (i) to

J ANNUAL REPORTS AND ACCOUNTS I (1964-65 AND 1965-66) OF THE ORISSA j ROAD TRANSPORT COMPANY LIMITED AND RELATED PAPERS

THE DEPUTY MINISTER IN THE '

ROHANIAL CHATURVEDI): Madam, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each of the following papers:

- Annual Report and Accounts of the Orissa Road Transport Company Limited, Berham-pur (Ganjam), Orissa, for the year 1964-65, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company for the year 1964-65.
- (iii) Annual Report and Accounts oi: the Orissa Road Transport Company Limited, Ber-hampur (Ganjam), Orissa, for the year 1965-66, together with the Auditors' Report on the Accounts.
- Civ) Review by Government on the working of the Company for the year 1965-66.
- (v) Statement explaining the reasons for delay in laying the Reports referred to at items (i) and (iii) above.

[Placed in Library. See No. L.T.— 575/69 for (i) to (v)]

ANNUAL ACCOUNTS (1965-66) OF THE KHADI AND VILLAGE INDUSTRIES COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING): Madam, I beg to lay on the Table on behalf of Shri Raghu-natha Reddy, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956, a copy of tie Annual Accounts of the Khadi and Village Industries Commission for the year 1965-66 and the Audit Report thereon. [Placed in Library. See No. L.T.—460/69].

REPORT (JANUARY, 1969) OF THE AD-MINISTRATIVE REFORMS COMMISSION ON CENTRAL DIRECT TAXES ADMINISTRATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): Madam, I beg to lay on the Table a copy of the Report (January, 1969) of the Administrative Reforms Commission on Central Direct Taxes Administration. [Placed in Library. See No. Lt-549/69].

NOTIFICATIONS OF MINISTRY OF FINANCE

SHRI JAGANNATH PAHADIA: Madam, I-also beg to lay on the Table a copy each of the following Notifications (in English) of the Ministry of Finance (Department of Revenue and •Insurance), under sub-section (4) of section 280W of the Income-tax Act, 1961:—

- (i) Notification S. O. No. 1152, dated the 19th March, 1969.
- (ii) Notification S. O. No. 1153, dated the 19th March, 1969. [Placed in Library. *See* No. LT-551/69 for (i) and (ii)]
 - (iii) Notification S. O. No. 1161, dated the 20th March, 1969.

[Placed in Library. See No. LT-552(69.]

SHRI JAGANNATH PAHADIA: Madam, I also beg to lay on the Table a copy each of the fallowing Notifications of the Ministry of Finance (Department of Revenue and Insurance):

- (i) Notification G.S.R. No. 839, dated the 22nd March, 1969 (in English).
- (ii) Notification G.S.R. No. 840, dated the 22nd March, 1969 (in Hindi.) [Placed in Library. See No. L.T.—555/69 for (i) and (ii)]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI D. ERING: Madam, I beg to lay on the Table a copy each of th»